

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 25<sup>th</sup> February, 2022

**No. LJ(B).19/2018/102** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya hereby appoints the following Non-MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation for strict implementation as per National Green Tribunal (NGT) Order with immediate effect for a period of 3 (three) months or until further orders:-

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive/ Sector/Zonal Magistrate	To be placed with District/Sub-Division.
1.	Shri K.C. Nongrum, Executive Engineer, PWD (Roads) Ranikor Divison.	Ranikor Civil Sub-Division, Ranikor	Ranikor Civil Sub-Division, Ranikor
2.	Shri R.B. Dkhar, Asstt. Executive Engineer, PWD (Roads), Ranikor.	- do -	- do -
3.	Shri D. Kyndiah, Asstt. Executive Engineer, PWD (Roads), Nongkhyllam.	- do -	- do -
4.	Shri F. Thongni, Sub-Divisional Officer, P.H.E., Ranikor	- do -	- do -
5.	Shri W. Wahlang, Range Officer B.A.S. & W.A., Ranikor.	- do -	- do -
6.	Shri A. Lyngdoh, Border Area Development Officer, Ranikor.	- do -	- do -
7.	Shri D. Pakyntein, Labour Inspector, Ranikor.	- do -	- do -
8.	Shri P. Kynshi, Horticulture officer, Ranikor.	- do -	- do -
9.	Shri C. Massar, CDPO, ICDS Ranikor.	- do -	- do -

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**(Cyril V.D. Diengdoh),**  
Secretary to the Govt. of Meghalaya,  
Law (B) Department

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Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Govt. of Meghalaya.
2. The Principal Secretary to the Govt. of Meghalaya, Forest & Environment Department for information.
3. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat, with a request to circulate to all Officers concerned. This has a reference to letter No. SWK/POL.62/2015/210, Dt. 10.2.2022t
4. The Personnel & A.R. (A) Department for information.
5. The Director of Information & Public Relations, Meghalaya, Shillong.
6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

*By orders etc...,*

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Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department